

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
STARRED QUESTION NO. 201  
TO BE ANSWERED ON MARCH 20, 2023**

**SANCTIONING OF METRO RAIL PROJECT FOR VISAKHAPATNAM**

**NO. 201.                   SHRIG.V.L. NARASIMHA RAO:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether it is a fact that there is no pending proposal for sanction of Visakhapatnam Metro Rail Project, the details thereof;
- (b) the features of Metro Rail Policy, 2017;
- (c) whether Andhra Pradesh Government has re-submitted the proposal for the consideration of Metro Rail Project for Visakhapatnam as per Metro Rail Policy, 2017?
- (d) if so, the details thereof;
- (e) if no proposal was received from the State Government, the action proposed to be taken by Government in this regard; and
- (f) if no action is proposed, the reasons therefor?

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

(a) to (f): A statement is laid on the Table of the House.

## STATEMENT

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF THE RAJYA SABHA STARRED QUESTION NO. 201 FOR ANSWER ON 20<sup>TH</sup> MARCH, 2023 REGARDING SANCTIONING OF METRO RAIL PROJECT FOR VISAKHAPATNAM MASKED BY SHRIG.V.L. NARASIMHA RAO.**

(a): Yes sir.

(b): The Metro Rail Policy, 2017 focuses on systematic planning and implementation of metro rail systems in a sustainable manner. The policy mandates comprehensive and systematic approach to planning for urban land use and transport infrastructure. This policy provided different options to State Government for financing of metro rail projects. It emphasizes on Standardization, Make in India, Multi Modal Integration, enhancing revenues through Transit Oriented Development (TOD), Value Capture Financing (VCF), Commercial property Development etc.

(c) & (d): No sir. Government of Andhra Pradesh (GoAP) had submitted a proposal for sanction of Visakhapatnam Metro Rail Project. Government of India (GoI) had requested them to resubmit the proposal as per the Metro Rail Policy, 2017. GoAP has so far not submitted any proposal after that in this regard. However, GoAP in the year 2018 has informed that they intend to build light rail project under Public Private Partnership (PPP) and requested GoI support for external financial assistance from Korea (Korean EXIM Bank). The proposal was submitted by GoI and posed to Korean EXIM Bank. However, Korean EXIM Bank had shown its inability to fund this project. Accordingly, GoAP was advised about the refusal of Korean EXIM bank in April, 2019. GoAP was asked that the Visakhapatnam Metro project proposal might be posed to other bilateral/ multilateral agencies for loan assistance. However, till date GoAP has not submitted any proposal of financial assistance from other bilateral/ multilateral agency for Visakhapatnam Light Metro Rail project so far.

(e) & (f): As per Metro Rail Policy 2017, the metro rail proposal has to be mooted by the concerned State Government for seeking any Central Financial assistance.

\*\*\*\*\*